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* IN THE HIGH COURT OF DELHI AT NEW DELHI

CO.APPL.402/2021 & CO.APPL.609/2021 in

+ CO.PET. 885/2015

COL. P.K. UBEROI (RETD.) & ANR. Petitioners Through:

versus

VIGNESHWARA DEVELOPWELL PVT. LTD & ORS.

..... Respondents

Through: Ms. Roopali Chaturvedi & Ms. Akansha Srivastava, Advs.

Mr. Anshuman Tiwari, Mr. S.N. Tripathy and Mr. Sunil Kr. Tiwari, Advs. for Vigneshwara Barter Investors Association

Mr. Jay Savla, Sr. Adv. with Mr. Bharat Gupta, Advs. for Investors Sanghars Samiti

Mr. Kunal Sharma, Adv. for the Official Liquidator

Mr. Ashish Chawla, Adv. for the applicant in Co.Appl.609/2021

CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR

% ORDER 29.09.2021

(Video-Conferencing)

CO.APPL.402/2021 in CO.PET. 885/2015

1. This is an application by Intercontinental Consultants & Technocrats Pvt. Ltd., seeking permission to agitate their claims before Hon'ble Mr. Justice Vinod Goel (Retd.), the learned Court appointed

CO.PET. 885/2015

Page 1 of 2

This is a digitally signed order.





Supervisor to examine claims against M/s Vigneshwara Developwell Pvt. Ltd. (under liquidation).

- **2.** Mr. Sharma, learned Counsel for the Official Liquidator also endorses this submission.
- **3.** As such, the applicant is allowed to raise its claim for ₹1,75,00,000/- before Hon'ble Mr. Justice Vinod Goel (Retd.).
- **4.** This application stands disposed of accordingly.

CO.APPL.609/2021

5. It is now 5 p.m., re-notify on 8th October, 2021.

C. HARI SHANKAR, J

SEPTEMBER 29, 2021/kr